

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA No.380 of 2016**

Dated: 6th July, 2018

**Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of :

**Gujarat Gas Ltd. Appellant(s)
Vs.
Saint Gobain Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Rimali Batra for R.1

Mr. Sumit Kishore for PNGRB

ORDER

The learned counsel, Ms. Sumiti Yadava, appearing for the Appellant prays for one week time to enable her to comply with the order dated 25.05.2018 of this Tribunal.

Submission made by the learned counsel appearing for the appellant, as stated above, is placed on record.

The time is extended upto 13th July, 2018, as requested by the learned counsel appearing for the appellant to enable her to comply with the order dated 25.05.2018 of this Tribunal subject to the payment of Rs.5,000/- (Rupees Five Thousand only) as

costs. The Appellant shall pay a cost of sum of Rs.5,000/- (Rupees Five Thousand only) to the ***National Defence Fund, PAN No. AAAGN0009F, Collection A/c No. 11084239799 with the State Bank of India, Institutional Division, 4th Floor, Parliament Street, New Delhi*** within a period of one week from today and report compliance.

List the matter on **10th August, 2018**, as agreed by the learned counsel appearing for both the parties.

(Justice N.K. Patil)
Judicial Member

pk/vg

(B.N. Talukdar)
Technical Member (P&NG)